

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

70/241-242/ND/2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2019

NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. S. S. Millenium Realtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

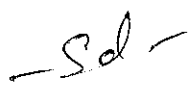
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: None

For the Respondent: Mr. Apoor Agarwal, Mr. B. R. Sharma, Advocates

ORDER

No time left. Renotify this case on 11th July, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)